

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

Sub: Displaying of panel of nationalized banks offering highest rate of interest for investment of amounts in Fixed Deposits for the Month of OCTOBER -2015 approved on 05.10.2015.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer interest rates higher than the rates given below for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount and/ or period for which the offer is made.

1) For the amount BELOW Rs. ONE CRORE :

I) 7 to 14 days

5.50%

II) 15 to 29 days

6.50%

III) 30 to 45 days

6.50%

IV) 46 to 90 days

7.00%

V) 91 to 179 days

7.60%

VI) 180 to less than One year

7.75%

7.77% (271-364 days)

VII) One year less than 2 years

8.12% (1 yr. to 555 days)

8.00% (556 days less then one year)

VIII) 2 years to less than 3 years

8.00%

8.05% (only for 777 days)

IX) 3 years to less than 5 years

8.00%

X) 5 Years and above

8.00% (upto 10 yrs.)

**2 For amounts ABOVE Rs. ONE CRORE upto FIVE CRORE**

I) 7 to 14 days

6.50%

II) 15 to 29 days

6.50%

III) 30 to 45 days

6.50%

IV) 46 to 90 days

7.00%

V) 91 to 179 days

7.25%

VI) 180 to less than One year

7.25% (upto 180 days)

7.50% (181-364 days)(N.W. 19,260.36 Cr.)

VII) One year less than 2 years

7.75% (exact 1 yr.)

7.77% (above 1 yr. less than 5 yrs.)

VIII) 2 years to less than 3 years

7.77%


IX) 3 years to less than 5 years

7.77%

X) 5 Years and above

7.50% (upto 10 yrs. )

Dated: 05.10.2015

  
Drawing & Disbursing Officer  
Supreme Court of India